

FORM – A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOUTHERN SPORTSWEAR PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SOUTHERN SPORTSWEAR PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 th February 1990
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHENNAI-REGISTERED AS NON-GOVT COMPANY
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	(CIN) U17111TN1990PTC018761
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	OLD NO.29 NEW NO.69, JALEEL MANSION, 2nd FLOOR, ELDAMS ROAD, TEYNAMPET, CHENNAI – 600018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06 th September 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mrs. CHITRA SRINIVAS ASTA AVM, Flat B4E, P.V. Rajamannar Salai, K.K.Nagar, CHENNAI, TAMILNADU - 600078. PH NO.: 9884355245 Email id: schitra18@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05 th October 2023

Notice is hereby given that **SOUTHERN SPORTSWEAR PRIVATE LIMITED** has commenced voluntary liquidation on 06.09.2023.

The stakeholders of **SOUTHERN SPORTSWEAR PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **05th October 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**hitra Srinivas**

Name and signature of the Liquidator

Date: 9th September, 2023

Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/PA-002/IP-N00249/2017-18/10734